

Annexure-7

Name of the corporate debtor: Pushpa Builders Limited		Date of commencement of CIRP: 20.09.2022		List of creditors as on: 31.05.2023											
Operational creditors (Government Dues)															
Sl. No.	Name of creditor	Details of claim received			Details of claim admitted				Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt of claim	Amount claimed [Amount in Rs.]	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee								
1	Income Tax Officer, Ward 20(1), Delhi	23/02/2023	6,010,359.00	0	Unsecured	NA	Nil	No	0.00%			6,010,359.00		Rejected, as Wrong Claim Form Filed & also submitted the claim after 90days of ICD.i.e 20.09.2022	
2	Deputy Commissioner of Income Tax, Circle 19(1), New Delhi	23/02/2023	54,344,085.00	0	Unsecured	NA	Nil	No	0.00%			54,344,085.00		Rejected, as Wrong Claim Form Filed & also submitted the claim after 90days of ICD.i.e 20.09.2022	
TOTAL			60,354,444.00	-		-			-	-	-	60,354,444.00	-		